

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/3868/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Bhattacharjee,
District & Sessions Judge, Hailakandi.

Dated Guwahati the 19th October, 2020.

Sub:- **Civil vacation with station leave permission.**

Ref:- Your letter No. JHD.-1/2020/10/2999, dtd 13.10.2020.
and JHD.-1/2020/10/3011, dtd. 14.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Civil vacation from 22.10.2020 to 04.11.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 21.10.2020 to the morning of 05.11.2020. Further, the Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

3870

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/3869-1A, dated 19.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

bh 19/10/2020

JT.REGISTRAR (VIGILANCE)

Rdsn